

[Print](#)**Defective Case Register from 2026-05-02 to 2026-05-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/18217/2026	SOUBHAGYA KUMAR DASH	2026-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. SYNOPSIS and DATE CHART NOT FURNISHED IN INDEX.
2	D-WP(C)/18193/2026	KUNAL KUMAR SWAIN	2026-05-02	14-NOT PROPERLY INDEXED.
3	D-WP(C)/18191/2026	KUNAL KUMAR SWAIN	2026-05-02	Annexure-2 not mentioned in averments
4	D-WP(C)/18376/2026	RAJIB RATH	2026-05-02	1. Annex.7 not properly furnished in para.9.2. sl.no.3 repeated in I.A.
5	D-RSA/18569/2026	SWAYAMBHU MISHRA,A.S.C	2026-05-02	C.Fee Payable be corrected in the Memo. of Appeal.
6	D-BLAPL/12492/2026	HIMANSU SEKHAR PRADHAN	2026-05-02	1. Ann. 1 to 3 be kept in sealed cover.
7	D-WP(C)/19969/2026	SURYA PRATAP DEO	2026-05-02	1. page nos. 8 and 31 partially neat. 2. page no. not marked after page no. 30.
8	D-WP(C)/20171/2026	SANJAY KUMAR DAS	2026-05-02	PAGE NOS.10 11 12 14 and 18 PARTIALLY LEGIBLE.
9	D-ABLAPL/12530/2026	KAUSTUVA MOHANTY	2026-05-02	1. Ann.1 to 3 be kept in sealed cover.
10	D-ABLAPL/12532/2026	AMIT KUMAR SAA	2026-05-02	1. Occupation of Deponent not correct. 2. Name of Pet. No.1 in CT not tally with signature.
11	D-ABLAPL/12111/2026	JITENDRA SAMANTARAY	2026-05-02	G.R.no in synopsis, not tally with C.T.. 2.Name of the informant reflected in the petition be redacted and also Annex.1 be kept in cover.
12	D-CMP/17951/2026	AKSHAYA KUMAR SAHOO	2026-05-02	Synopsis and Date Chart not accompanied with the Petition
13	D-CRLA/11167/2026	DEVASHIS PANDA	2026-05-02	1. Period of Delay 17 days delay.I.A. not filed. 2. copy not served on ops.
14	D-WP(C)/18156/2026	AMIT PRASAD BOSE	2026-05-02	Page 15 19 21 AND 23 not available
15	D-WP(C)/18083/2026	DILLIP KUMAR RAY	2026-05-02	30-OTHER DEFECT (IF ANY) Page nos.13 and 14 not neat and legible.
16	D-WP(C)/18743/2026	AMIT PRASAD BOSE	2026-05-02	Page 22 partly not legible
17	D-WP(C)/17462/2026	PRASANTA KUMAR SATAPATHY	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Annexure-5 not marked on file.2.Paragraph are blank under Annexure-1

18	D-WP(C)/18077/2026	SADASIVA PATRA (1)	2026-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-WP(C)/19024/2026	PRAKASH KUMAR MISHRA	2026-05-02	Page marking inannexure-6 in Book mark not correct
20	D-WP(C)/19157/2026	SANJIB KUMAR BHANJADEO	2026-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WP(C)/19829/2026	SWAPNA KUMAR OJHA	2026-05-02	Annexure-4 not neat.
22	D-RPFAM/16626/2026	NIRANJAN LENKA	2026-05-02	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid 2.good ground not furnished
23	D-WP(C)/20079/2026	SWARUP KUMAR PATNAIK	2026-05-02	Annex- nos. 9 and 10 not properly page marked.
24	D-MACA/18231/2026	KAPILA CHARAN NAYAK	2026-05-02	1.Period of Delay 19 days 2. Court Fee Rs. 7500/ payable not paid
25	D-WP(C)/19454/2026	PABITRA KUMAR NAYAK	2026-05-02	Page nos.33 and 39 not neat and legible.
26	D-WP(C)/19537/2026	PABITRA KUMAR NAYAK	2026-05-02	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title.
27	D-WP(C)/18098/2026	DILIP KUMAR SAHU	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Copy of the letter dated 6.08.2002 mentioned in the Index(Anx-5) not tally with para-7 body of the petition and under Annex-5. 2. Page no.48 not neat and legible.
28	D-MACA/18114/2026	GIRIJA PRASAD DUTTA	2026-05-02	1.Period of Delay 63 days
29	D-WP(C)/19798/2026	RANJIT MOHANTY	2026-05-02	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/- to be paid in cause title.
30	D-MACA/18206/2026	NIBEDITA MOHANTY	2026-05-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
31	D-MACA/18130/2026	PRASANTA KUMAR MAHALI	2026-05-02	1. Period of Delay 18 days
32	D-CRLMC/11097/2026	JUGALA KISHORE PANDA	2026-05-02	.Put up for Further SR after redacting the name of victim / informant from the Annexures.
33	D-WA/7206/2026	SAIBRATA RATH	2026-05-02	i) Date of order wrongly mention in top of the Index, cause title, affidavit. ii) wp (c) no. and date of order wrongly mention in being aggrieved para. iii)Para no not correctly furnished in affidavit of appeal memo.iv) Legible copy of page no. 30 31 68 69 are to be filed. v) Put up for SR reg. calculation of limitation after removal of defect.
34	D-BLAPL/12482/2026	SIDHARTHA SANKAR RAY (2)	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Age of Petitioner in CT not correct as per Rejection order.
35	D-BLAPL/12490/2026	SURYAKANTA DWIBEDI	2026-05-02	30-OTHER DEFECT (IF ANY)

				1. Ann.1 and 2 be kept in sealed cover.
36	D-ABLAPL/12591/2026	BALARAM NAYAK	2026-05-02	page mark not correct in annex.2.
37	D-CRLMC/12046/2026	SURYAKANTA DWIBEDI	2026-05-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
38	D-WP(C)/18095/2026	DILIP KUMAR SAHU	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Page no.48 not neat and legible. 2.Copy of the letter dated 6.08.2002 mentioned in the Index(Anx-5) not tally with para-7 body of the petition and under Annex-5.
39	D-WP(C)/18200/2026	SANTOSH KUMAR SWAIN	2026-05-02	1. Page no.36 not filed.2.Page no.44 not properly placed on record.
40	D-CONTC/19376/2026	SOUGAT DASH	2026-05-02	1. Name of the opp. party not correctly furnished in Affidavit
41	D-WP(C)/17997/2026	SUSANT KUMAR MOHANTY	2026-05-02	This may be Registered as CMP
42	D-CONTC/14608/2026	SUSHREE SANGITA PASAYAT	2026-05-02	PAGING AFTER PAGE NO.13 BE CORRECTED. INDEX BE CORRECTED ACCORDINGLY. PUT UP FOR SR AFTER REMOVAL OF DEFECT
43	D-BLAPL/12203/2026	JAYADEBA BEHERA	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Para-2 of the Affidavit not properly mentioned and in declaration wrongly mentioned that the deponent is the wife of the petitioner instead of father. 2.Name and details of the Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
44	D-CRLMP/12693/2026	CHITTA RANJAN PATNAIK	2026-05-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after redacting the name of victim / informant from the petition.
45	D-WP(C)/18205/2026	SANTOSH KUMAR SWAIN	2026-05-02	1. Paragraph no. not correctly furnished in the petition.
46	D-WP(C)/18096/2026	SUDEEP KUMAR SARANGI	2026-05-02	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) W.P.(C) No. 14919 of 2019 mentioned in the Index(Anx-2) not tally with para-5 body of the petition and under Annex-2.
47	D-WP(C)/18512/2026	BISWAJIT NAYAK	2026-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date not mentioned in Annexure-2 in Index.2. Copy of receipt under Annexure-2

				does not tally with Index.3. Date not mentioned in Annexure-7.4. Annexure-12 not properly page in Book mark. 5. Page nos.23 and 24 not neat and legible
48	D-WP(C)/18047/2026	TUKUNA KUMAR MISHRA	2026-05-02	30-OTHER DEFECT (IF ANY) Hologram of Rs.50 /- to be affixed in V.nama
49	D-WP(C)/18100/2026	DILIP KUMAR SAHU	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Copy of the letter dated 6.08.2002 mentioned in the Index(Anx-5) not tally with para-7 body of the petition and under Annex-5. 2.Page no.48 not neat and legible.
50	D-BLAPL/12506/2026	MANOJ KUMAR PANDA	2026-05-02	Free copy/Certified copy of Rejection order of Sessions Court not filed.
51	D-WP(C)/18082/2026	DILLIP KUMAR RAY	2026-05-02	30-OTHER DEFECT (IF ANY) Page nos.13 and 14 not neat and legible. 2.Annex nos. 2 and 3 not attested.
52	D-CONTC/19318/2026	ADV.	2026-05-02	30-OTHER DEFECT (IF ANY) i) Nomenclature of the case no. 468/2026 mentioned in synopsis not correct.
53	D-ABLAPL/12585/2026	DEEPAK RANJAN PARIDA	2026-05-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.
54	D-WP(C)/18246/2026	SUBASH CHANDRA ROUSTRAY	2026-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.54 60 to 66 86 90 to 94 98 99 and 103 to 105 not neat and legible.
55	D-WP(C)/19578/2026	KIRTAN BADHEI	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent in affidavit does not tally with cause title and V.nama.
56	D-WP(C)/18106/2026	MADHUSUDAN SETHI	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.
57	D-WP(C)/18132/2026	PRANAYA KUMAR MISHRA	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the index.Paragraph not correctly mentioned in the affidavit.
58	D-WP(C)/17316/2026	TUKUNA KUMAR MISHRA	2026-05-02	D.C.fee of Rs.1/- to be paid in cause title.
59	D-FAO/20003/2026	SURENDRA KUMAR SAHOO	2026-05-02	not proper page mark with indexing

60	D-ABLAPL/12504/2026	BISWANATH BEHERA	2026-05-02	Paragraph no. not correctly furnished.
61	D-ABLAPL/12515/2026	RAJIB LOCHAN PATTNAIK	2026-05-02	Page no.13 not legible.
62	D-WP(C)/19586/2026	KIRTAN BADHEI	2026-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.
63	D-BLAPL/12470/2026	SISIRA PANIGRAHI	2026-05-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Items in Index not serial numbered. 2. Name of Pet. in CT not tally with signature.
64	D-BLAPL/12477/2026	DR. SIMANCHALLA RANJIT	2026-05-02	1. Synopsis and Date Chart not page marked and also not properly mentioned in Index. 2. Date of rejection in reference certificate not correct. 3. Nomenclature of pending court case be corrected in prayer as TR. 4. A. Fee of Rs.2.20 not paid on Ann.3.
65	D-WP(C)/20081/2026	SAROJ KUMAR ROURAY	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.
66	D-BLAPL/12351/2026	BHAGAT SINGH	2026-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. i)Date of F.I.R. mentioned in synopsis and para-1 Of the petition not tally with annexure-1.ii) Annexure-1 and 2 not mentioned in petition.iii) Page no. 10 18 and 19 not legible.iii) L.A.A.W.S. of Rs 10/- not paid. iii) H.C.B.A.M.W.S. of rs. 50/- not paid. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
67	D-BLAPL/12167/2026	PRATIK NAYAK	2026-05-02	Year of pending Lower Court case incorrectly mentioned 2026 instead of 2025 in C.title and para-4 of the petition
68	D-ABLAPL/12452/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-02	1.F.I.R copy be kept on sealed cover.
69	D-BLAPL/12531/2026	RAKESH BEHERA	2026-05-02	Honble Court not tally with Rejection order and cause title.
70	D-BLAPL/12493/2026	PRADEEP KUMAR PRADHAN	2026-05-02	.Name of the petitioner No.1 mentioned in C.title not tally with the Rejection order as well as signature put in V.nama. 2.Annexure-2 not reflected on the top of page-58. 3.Five names of Advocate mentioned in V.nama. But, only 2 Advocates signed.
71	D-BLAPL/12497/2026	PRIYA RANJAN SINGH	2026-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

72	D-CRLMC/12610/2026	PRAKASH KUMAR SAMAL	2026-05-02	1. Certified copy of .annex-1 to 3 to be redacted but zerox copy annex-1to 3 filed. 2. Sealed cover of Annex-1 to 3 filed.
73	D-BLAPL/12534/2026	AMITAV TRIPATHY	2026-05-02	Honble Court not tally with Rejection order and cause title. 2.Receipt Showing Serv.copy To Ag not Filed.
74	D-WP(C)/18103/2026	ACHYUTANANDA PATTANAİK	2026-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 33 not neat.Serial no 4 affidavit in the I.A not correctly mentioned.
75	D-BLAPL/12495/2026	PRAKASH KUMAR MISHRA	2026-05-02	14-NOT PROPERLY INDEXED. Pagination of petition and Annexures incorrect.
76	D-WP(C)/18416/2026	DEBARANJAN RAY	2026-05-02	Page no. 13 not neat.
77	D-BLAPL/12471/2026	MADAN MOHAN SWAIN	2026-05-02	1. This is not second bail application as mentioned in reference certificate.
78	D-WP(C)/19106/2026	SUKANTA KUMAR NAYAK (2)	2026-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
79	D-BLAPL/12507/2026	BIJAYA KUMAR RAGADA	2026-05-02	Free copy/certified copy of Rejection order not filed.
80	D-BLAPL/12512/2026	AKSHAYA KUMAR SAHOO	2026-05-02	Name and details of Informant-cum -victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
81	D-BLAPL/12406/2026	SURYAKANTA DWIBEDI	2026-05-02	Annexure-5 furnished in averment(para-13) not mentioned in Index
82	D-CRLMC/12263/2026	CHITTA RANJAN SAHU	2026-05-02	1. Sl. no.3 not correctly furnished in Affidavit. 2. Signature of the petitioner no.2 in Affidavit and V.nama not tally with cause title. 3. Name of the victim Husband redacting from the petition and put up for further SR.
83	D-CRLMC/12810/2026	JYOTIRMAYA SAHOO	2026-05-02	1. HBAWF Fee Rs. 50/- to be paid on V.nama
84	D-BLAPL/12508/2026	SANGRAM KESHARI ROUT	2026-05-02	Hologram of Rs.50/- not affixed in V.nama.
85	D-BLAPL/12409/2026	RABINDRA PRASAD PATNAİK	2026-05-02	Hologram of Rs.50/- not affixed in V.nama
86	D-WPCRL/12091/2026	SIDDHARTHA SAMAL	2026-05-02	NAME OF VICTIM and HER RELATIVES BE REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER. PUT UP FOR SR AFTER REMOVAL OF DEFECT
87	D-WP(C)/18135/2026	ASHOK KUMAR MOHANTY	2026-05-02	Annex- nos. 2 and 4 not exhibited at page nos.10 and 13. 2.Annex no.3 not filed as per Index.
88	D-BLAPL/12422/2026	DIPANKAR ACHARYA	2026-05-02	Page No. 10 not legible
89	D-WP(C)/19273/2026	LAXMAN BHOI	2026-05-02	Annex-3 not properly arranged.Annex- nos.6 and 7 wrongly mentioned at page nos.28 and 29 instead of Annex- nos. 6 and 7.

90	D-ABLAPL/12461/2026	AJAYA KUMAR JENA	2026-05-02	1. Details of Informant in CT and Para 2 be redacted. 2. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
91	D-WP(C)/19449/2026	PABITRA KUMAR NAYAK	2026-05-02	30-OTHER DEFECT (IF ANY) Page no.37 not neat and legible.
92	D-WP(C)/19577/2026	NIRANJAN LENKA	2026-05-02	Annexure-10A not filed as per index.
93	D-ABLAPL/12521/2026	BISWORANJAN SWAIN	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 8 and 11 not legible. 2. Ann.1 be kept in sealed cover.
94	D-BLAPL/12426/2026	AMIT SUJAT BISWAL	2026-05-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Pending G.R.case mentioned in petition not tally with the Rejection order.
95	D-CMP/18249/2026	PRASANNA KUMAR MISHRA	2026-05-02	14-NOT PROPERLY INDEXED. Page No-10 not accompanied with the Petition.
96	D-CRLMC/12611/2026	SASANKA SEKHAR PAIKRAY	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER.
97	D-WP(C)/19568/2026	JAJATI KISHORE MOHANTY	2026-05-02	1. All the Annexures are not attested. 2..Receipt Showing Serv.copy To cg not Filed.
98	D-ABLAPL/12441/2026	SAKTI PRASAD DAS	2026-05-02	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
99	D-WP(C)/19503/2026	JYOTIRMAYA SAHOO	2026-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
100	D-WP(C)/16373/2026	RAMDAS ACHARY	2026-05-02	1.page nos. 57 93 111and 121 to 123 are partially legible. 2. Res. no. 2 not properly furnished in C.T
101	D-BLAPL/12453/2026	DALIRANI BEHURAY	2026-05-02	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
102	D-RVWPET/19570/2026	DIPTI RANJAN MOHAPATRA	2026-05-02	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Petitioner in RVWPET not party in wp (c). ii) Status of op not correctly furnished.
103	D-WP(C)/19450/2026	PABITRA KUMAR NAYAK	2026-05-02	30-OTHER DEFECT (IF ANY) Page no.39 not neat and legible.
104	D-ABLAPL/12476/2026	SAROJ KUMAR PADHI	2026-05-02	30-OTHER DEFECT (IF ANY) Name and details of victim/informant mentioned in annexure need not be disclosed and put in closed cover.
105	D-FAO/18275/2026	SANGRAM JENA	2026-05-02	1.Pages No-15 to 21 not accompanied.2.Index and Appeal Memo not properly Page marked

106	D-CMP/18298/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-05-02	The discrepancy in the name of O.P No-2 as per Trial Court be reconciled.
107	D-CONTC/17737/2026	SUBHADUTTA ROUSTRAY	2026-05-02	1. Name of the op. no. 2 not furnished in cause title.
108	D-CRLMP/12768/2026	BISWAJIT MOHAPATRA	2026-05-02	1. Provision of law not correctly furnished. 2. Page no.11 repeated twice.
109	D-WP(C)/20090/2026	SOUGAT DASH	2026-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph no. not correctly furnished in declaration of the I.A.
110	D-RVWPET/19132/2026	DR. SUJATA DASH	2026-05-02	i) Petitioner no. 1 to 8 in RVWPET are not party in OJC. ii) Op no. 3 in OJC not made party in RVWPET. iii) CRLA wrongly mention in para no. 5 of affidavit. iv) Para no. wrongly mention in affidavit para no. 3. v) S/O not mention in declaration of both the affidavit. vi) Authorization of deponent not furnished in both the affidavit. vii) Petitioner no. 5 7 8 in Cause title the names and title be correctly written.
111	D-ABLAPL/12467/2026	RAJ KUMAR ROUT	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Para 7 missing in Petition. 2. Name of Informant in Para 2 be redacted. 3. Ann. 1 and 2 be kept in sealed cover. Resubmit for SR after removal of defects.
112	D-ABLAPL/12473/2026	SURYA NARAYAN MISHRA	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Name of Petitioners who are relation of victim be redacted in AG copy, FIR details, Acknowledgement slip, Index, Synopsis, Date Chart , CT and Affidavit. 2. Ann. 1 and V.nama be kept in sealed cover. 3. Resubmit for SR after removal of defects.
113	D-RVWPET/19575/2026	DIPTI RANJAN MOHAPATRA	2026-05-02	Put up for SR after filing of cause title in wp (c).
114	D-ABLAPL/12463/2026	RABINDRA NATH PANDA	2026-05-02	30-OTHER DEFECT (IF ANY) 1. Name of Petitioners who are relation of victim be redacted in AG copy, FIR details, Acknowledgement slip, Index, Synopsis, Date Chart , CT and Affidavit. 2. Ann. 1 and 2 and V.nama be kept in sealed cover. 3. Application not properly addressed to Honorable Court. Resubmit for SR after removal of defects.
115	D-FAO/18168/2026	RIMJHIMBALA PATI	2026-05-02	1. without signed by deponent in v. nama. i) Receipt showing deposit awarded amount before the Ld. commissioner not filed but I.A. no. 570/2026 filed for dispensing with filing of awarded amount. ii) Para no. not correctly furnished in declaration in I.A.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 02-05-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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